

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) to (d) The requisite information is being collected and will be laid on the Table of the Sabha in due course.

REVERSION OF POLICE OFFICERS IN DELHI

148. SHRI T. SIDDALINGAYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some police officials of the Delhi Administration have recently been reverted to their substantive ranks;

(b) if so, the number and ranks of such officers;

(c) the reasons for their reversion to substantive posts; and

(d) whether they were given an opportunity to plead their cases before they were reverted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) During the period from 15-8-1968 to 15-11-1968, the following police officials of the Delhi Administration were reverted to their substantial ranks :

Dy. Supdts. of Police.	2
Inspectors	4
Sub-Inspectors.	5
Assistant Sub-Inspector	1

(c) These officers were reverted on grounds of unsuitability and/or other administrative reasons.

(d) In respect of four of them opportunity was given to plead their cases before reversion. In the other cases it was not required.

STORE PURCHASE POLICY OF INDIAN AIRLINES

149. SHRI A. G. KULKARNI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any complaint has been received by Government or the Indian Airlines about the stores purchase policy of the Indian Airlines;

(b) if so, what are the details thereof; and

(c) whether the Indian Airlines issues tenders or places orders directly without issuing tenders for purchases of spare parts of indigenous and foreign make?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) No, Sir.

(b) Does not arise.

(c) Indian Airlines have reported that proprietary or restricted items of stores are obtained direct from the manufacturers. Other items are purchased after inviting tenders/quotations.

PURCHASE OF TU 134 AIRCRAFT FROM RUSSIA

150. SHRI KRISHAN KANT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have received details about the new aircraft TU-134 proposed to be acquired from Russia for operating them by the Indian Airlines;

(b) if so, the terms and conditions under which they are proposed to be acquired; and

(c) to what extent this is economical in its performance as compared to Boeing 137?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c) The Indian Airlines had obtained particulars of TU-134 aircraft while conducting a study of suitable aircraft for augmenting their fleet. They have not recommended the purchase of TU-134 as the profit potential of this aircraft is comparatively low.

बी० टैक० की सुविधा वाले पोलिटैक्निक

151. श्री सुरज प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) इंजीनियरिंग का डिप्लोमा प्राप्त करने के पश्चात् छात्रों को बी० टैक० करने की सुविधा देश के किन-किन पोलिटैक्नीकों में उपलब्ध है ;

(ख) क्या यह सुविधा राजधानी के पोलिटैक्नीकों के छात्रों को उपलब्ध है; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर 'ना' हो तो उसके क्या कारण हैं और क्या सरकार दिल्ली के पोलिटैक्नीकों में यह सुविधा देने का विचार रखती है; और यदि हाँ, तो कब तक ?